

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3200
TO BE ANSWERED ON 03.08.2017**

POLLUTION NORMS FOR THERMAL POWER STATIONS

†3200. SHRI LALLU SINGH:

**Will the Minister of POWER
be pleased to state:**

- (a) whether Central Electricity Authority proposes to implement improved pollution norms in thermal power generation projects of the country from the year 2020 instead of 2017;**
- (b) if so, the facts in this regard and the details of the proposals made by the above mentioned Authority; and**
- (c) the reasons for changing earlier decision taken in this regard?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (c) : Many of the existing thermal power plants are not in a position to put in place the required technology by 7th December 2017 due to following reasons:

- (i) Time is required for Design and Engineering, approvals, arrangement of funds, tendering and erection, testing and commissioning. Implementation period of 24-36 months for installation of pollution control equipment is required by each unit.**
- (ii) All the plants/units cannot be shut down simultaneously. Therefore, planned shut-down is required to ensure uninterrupted power supply in the country.**
- (iii) To fully meet the Nitrogen Oxides (NO_x) emission norms notified by Ministry of Environment, Forests & Climate Change (MoEF&CC), Selective Catalytic Reduction (SCR) or Selective Non-Catalytic Reduction (SNCR) system needs to be installed in some units. These technologies are not yet fully proved under indigenous conditions with high ash coal.**

In view of the above, Central Electricity Authority (CEA) was entrusted with the responsibility of preparing a plan for implementation of new environmental norms issued by Ministry of Environment, Forests & Climate Change (MoEF&CC) in December 2015, keeping in view the power demand-supply position, time required to install pollution control equipments and available technological options. After consultation with Regional Power Committees and power utilities from Central/State/Independent Power Plants, an implementation plan for installation/ upgradation of pollution control equipments in coal based thermal plants has been prepared.
